

versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the Hindustan Antibiotics Limited, Pimpri, for the year 1976-77.
- (2) Annual Report of the Hindustan Antibiotics Limited, Pimpri for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in library. See No. LT-1487/77]

#### REVIEWS AND ANNUAL REPORTS

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA) : I beg to lay on the Table:

- (1) A copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:
  - (a) (i) Review (Hindi and English versions) by the Government on the working of the Hindustan Copper Limited, Calcutta, for the year 1976-77.
  - (ii) Annual Report of the Hindustan Copper Limited, Calcutta, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in library. See No. LT-1488/77]
  - (b) (i) Review (Hindi and English versions) by the Government on the working of the Hindustan Zinc Limited, Udaipur, for the year 1976-77.
  - (ii) Annual Report (Hindi and English versions) of the Hindustan Zinc Limited, Udaipur, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in library. See No. LT-1489/77]

- (c) (i) Review (Hindi and English versions) by the Government on the working of the

Mineral Exploration Corporation Limited, Nagpur, for the year 1976-77.

- (ii) Annual Report (Hindi and English versions) of the Mineral Exploration Corporation Limited, Nagpur, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in library. See No. LT-1490/77]
- (d) (i) Review (Hindi and English versions) by the Government on the working of the Bharat Gold Mines Limited, Oorgaum (Karnataka State) for the year 1976-77.
- (ii) Annual Report (Hindi and English versions) of the Bharat Gold Mines Limited, Oorgaum (Karnataka State) for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in library. See No. LT-1491/77]
- (e) (i) Review (Hindi and English version\*) by the Government on the working of the Steel Authority of India Limited, New Delhi for the year 1976-77.
- (ii) Annual Report of the Steel Authority of India Limited, New Delhi for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (2) Two statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi versions of papers mentioned at items Nos. 1(a)(ii) and (e)(ii). [Placed in library. See No. LT-1492/77]

#### NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S.D. PATIL) : I beg to lay on the Table a copy each of the following Notifications